NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1487/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

ICICI Bank Ltd.

v/s.

Western India Shipyard Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

Inv.A 11/2018 is disposed of, MA 60/2018 & MA 73/2018 are dismissed, vide separate Order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)